

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVATION
LOK SABHA**

UNSTARRED QUESTION NO:1130
ANSWERED ON:09.12.2003
PENDING CASES AGAINST DDA OFFICERS AND EMPLOYEES
A.K. PREMAJAM;MANSINH PATEL;RAM TAHAL CHOUDHARY

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) whether cases of corruption are pending against Senior DDA Officers and employees for the last many years; and
- (b) if so, the details thereof along with the present status of the cases?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVATION
SHRI BANDARU DATTATRAYA)

(a)&(b): Delhi Development Authority (DDA) has reported that at present Central Bureau of Investigation, Anti-Corruption Bureau, Govt. of NCT of Delhi and Delhi Police have registered 105 cases of corruption against officials of DDA. These are at various stages of process. While 15 cases are under investigation, in four cases prosecution sanction is under process and 86 cases are under trial in various courts.